

Annexure-3

Name of the corporate debtor: Kay Em Copper Private Limited; Date of commencement of Liquidation:09.03.2023 (Order served to RP dated 11.03.2023); List of creditors as on:16.06.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	State Bank of India	12.04.2023	23,47,95,937.35	23,47,95,937.35	Cash Credit , NBHC	23,47,95,937.35	23,47,95,937.35	NO	57%	-	-	-	-	NA
2	Tata Capital Financial Services Limited	05.04.2023	6,88,49,492.82	6,88,49,492.82	Channel Finance/ Inventory Funding Facility/ Trade Advance	6,88,49,492.82	6,88,49,492.82	NO	17%	-	-	-	-	NA
3	Axis Bank Limited	03.04.2023	7,16,85,281.78	7,16,85,281.78	Channel Finance Limits	7,16,85,281.78	7,16,85,281.78	NO	18%	-	-	-	-	NA
4	Union Bank of India	06.04.2023	3,33,05,100.22	3,33,05,100.22	Term loan	3,33,05,100.22	3,33,05,100.22	NO	8%	-	-	-	-	
	TOTAL		40,86,35,812.17	40,86,35,812.17		40,86,35,812.17	40,86,35,812.17		100%					